

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

R.A. No. 241/2016 in
O.A. No. 2735/2012

New Delhi, this the 4th day of January, 2017

HON'BLE MR. P.K. BASU, MEMBER (A)
HON'BLE DR. BRAHM AVTAR AGRAWAL, MEMBER (J)

Kapoor Chand, Badge No.443,
S/o Shri Mawasi Ram,
R/o House No. RZF-1/203,
Gali No.2, Mahavir Enclave,
Palam, New Delhi-110045.

.. Review Applicant

(By Advocate: Shri Anil Mittal)

Versus

Delhi Transport Corporation,
I.P. Estate, New Delhi-110002
Through Chairman-cum-Managing Director) .. Respondent

(By Advocate : Shri Atul Kumar Singh)

ORDER (ORAL)

By Mr. P.K. Basu, Member (A)

Heard the learned counsel in the review application.

2. For the reasons stated therein, the R.A. is allowed and the O.A. is restored to its original number and fixed for hearing on 09.03.2017.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu)
Member (A)

/Jyoti/